

been reported from time to time since 1994 from the bordering districts of Punjab, Gujarat, Uttar Pradesh, Bihar etc. However, it is yet to be established as to whether Pakistan has counter-feited a large amount of fake Indian currency notes.

According to information available, fake currency notes of Rs. 50/- and Rs. 100/- denominations were seized from Jammu and Kashmir in June 1994, 201 fake currency notes of Rs. 500/- denominations were recovered from different parts of the country the year 1995 and 353 forged Indian currency notes of Rs. 100 denominations were seized in Kutch district (Gujarat) in April, 1996.

(c) and (d). Since 'Police' is a State subject, it is primarily the responsibility of the State Governments to register, investigate and take appropriate action under law against persons indulging in any illegal activity. Data relating to persons arrested in individual cases is not compiled at Central level. However, the State Governments/UT Administrations have been instructed to tighten the machinery to tackle the problem of counterfeiting of Indian currency. The Reserve Bank and India issued Press releases from time to time to enable the public to distinguish between genuine and fake currency notes. The CBI has created a Special Units for exclusive investigation of counterfeit currency notes. The Border Security Force has alerted its forward troops to be more vigilant in the matter.

#### Integrated Pest Management Scheme

3178. SHRI SHANTILAL PARSOTAMDAS PATEL : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have decided to identify fifty districts all over the country for implementing the Integrated Pest Management Scheme;

(b) if so, the names of districts in each State proposed to be selected; and

(c) the criteria adopted in selecting these districts?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). Yes, Sir. Number of such districts for implementation of Integrated Pest Management is 256 for the country. Names are give in Statement enclosed).

(c) The criteria in selecting the districts for implementation of Integrated Pest Management is based upon higher incidence of pest and pesticide use.

#### STATEMENT

*Names of Districts having Integrated Pest Management Programme in the country*

#### Assam

1. Dibrugarh
2. Sibsagar

3. Jorhat
4. Karimganj
5. Cochar
6. Nagaon
7. Korigaon
8. Kamrup
9. Nalbari
10. Gaolpara
11. Barpata
12. Barrang
13. Sonitpur
14. Golaghat
15. North Lakhimpur
16. Dhomoji
17. Tinaukia
18. Karbi Anglong
19. Haikandi

#### West Bengal

20. Bankura
21. Nadia
22. Burdwan
23. Khcoochbahar
24. 24 Parganas (N)
25. Darjeeling
26. Jalpaiguri
27. Murshidabad
28. Birbhum
29. Howrah
30. Midnapur (W)
31. Midnapore (E)
32. Purulia
33. Uttar Dinajpur
34. Dakshin Dinajpur
35. Hooguly
36. Malda
37. Narendrapur (NGO)

#### Mizoram

38. Aizwal
39. Kolasib

#### Manipur

40. Imphal
41. Thoubal
42. Bishnapura
43. Churachandpur

#### Nagaland

44. Kohima
45. Wokha

**A & N Islands**

46. Andaman

**Arunachal Pradesh**

47. East Siang

48. Lohit

**Rajasthan**

49. Sriganganagar

50. Bikaner

51. Hanumangarh

52. Bundi

**Gujarat**

53. Baroda

54. Bharuch

55. Himmatnagar

56. Rajkot

57. Surindernagar

58. Valsad

59. Ahmedabad

60. Surat

61. Khoda

62. Panchmahal

**Maharashtra**

63. Jalgaon

64. Dhule

65. Aurangabad

66. Jalana

67. Bhir

68. Parbhani

69. Nanded

70. Amrawati

71. Buldhana

72. Akola

73. Yeotmal

74. Nagpur

75. Werdha

76. Chandrapur

77. Thane

78. Raigarh

79. Ratnagiri

80. Sindhudurg

81. Nasik

82. Pune

83. Kolhapur

84. Satara

85. Bhandara

86. Gadchirali

**Madhya Pradesh**

87. Khandwa

88. Khargaon

89. Dhar

90. Rajpur Arang

91. Mahasamund

92. Rajnandgaon

93. Durg

94. Datewara

95. Jagdalpur

96. Kaker

97. Bilaspur

98. Jagir

99. Raigarh

100. Ambikapur

101. Balkindpur

102. Jabalpur

103. Mandla

104. Sivnee

105. Balaghat

106. Beeva

107. Shahdol

108. Satna

109. Seedhee

**Goa**

110. North Goa

111. South Goa

**Andhra Pradesh**

112. West Godavari

113. Kurnool

114. Krishna

115. East Godavari

116. Nalgaonda

117. Nizamabad

118. Khammam

119. Visakha Patnam

120. Gantur

121. Srikakulam

122. Karinagar

123. Warangal

124. Adilabad

125. Prakasam

**Orissa**

126. Balasore

127. Cuttack

128. Keonjhar

129. Mayurbhanj

130. Phulbani

131. Sambalpur  
132. Bargarh  
133. Sundargarh

**Karnataka**

134. Bangalore (R)  
135. Bangalore (U)  
136. Tumkur  
137. Mendya  
138. Bellary  
139. Mysore  
140. Shimaga  
141. Kodagu  
142. Hassan  
143. Chickmagalur  
146. U.Kannada  
147. Raichur  
148. Dharwad  
149. Biyapur  
150. Belgaon  
151. Gulbarga  
152. Bidan  
153. Bijapur  
154. Bidar

**Tamil Nadu**

155. Thiruvannamali  
156. Coimbatore  
157. Pariyar  
158. Madurai  
159. V.O. Chidambarnagar  
160. Kanyakumari  
161. Pudukhttai  
162. Pasumponthavar  
163. Thirumanagar

**Pondicherry**

164. Pondicherry  
165. Karaikai  
166. Pilakkad  
167. Ailappay  
168. Thattanchvadi  
169. Trichur

**Uttar Pradesh**

170. Nainital  
171. Almoda  
172. Pithoragadh  
173. Dehradun  
174. Saharanpur  
175. Muzaffarnagar

176. Mainpuri  
177. Eta  
178. Muradabad  
179. Rampur  
180. Bijnaur  
181. Bareilly  
182. Shahjanhapur  
183. Pilibhit  
184. Badayun  
185. Lucknow  
186. Unnav  
187. Raibareilly  
188. Sitapur  
189. Hardoi  
190. Khiri  
191. Allahabad  
192. Pratapgadh  
193. Fatehpur  
194. Kanpur (R)  
195. Farrukhabad  
196. Etava  
197. Faizabad  
198. Gonda  
199. Bahraich  
200. Sultanpur  
201. Barabanki  
202. Varanasi  
203. Bhadohi  
204. Sonbhadra  
205. Mirzapur  
206. Gajipur  
207. Mau  
208. Jaunpur  
209. Balia  
210. Gorakhpur  
211. Maharajganj  
212. Dewaria  
213. Padrouna  
214. Basti  
215. Siddarthnagar  
216. Ajamgadh

**Bihar**

217. Patna  
218. Nalanda  
219. Bhojpur  
220. Rohtas  
221. Aurangabad  
222. Siwan  
223. Muzaffarpur  
224. Champaran(W)

225. Ranchi  
 226. Darbhanga  
 227. Madhubani  
 228. Bahagalpur  
 229. Hajipur  
 230. Saharsa  
 231. Mothihari  
 232. Purnea  
 233. Chhapra

**Haryana**

234. Sonapat  
 235. Karnal  
 236. Kurukshetra  
 237. Ambala

**Himachal Pradesh**

238. Kangra  
 239. Mandi

**Jammu and Kashmir**

240. Jammu  
 241. Kathua

**Kerala**

242. Alappuzha  
 243. Ernakulam  
 244. Trichur  
 245. Palakkad  
 246. Malapuram  
 247. Wayanad

**Nagaland**

248. Kohima  
 249. Wokha

**Punjab**

250. Jalandhar  
 251. Ludhiana  
 252. Amritsar  
 253. Gurdaspur  
 254. Patiala

**Sikkim**

255. East Sikkim

**National Police Commission**

3179. SHRI E. AHAMED : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the National Police Commission in its report in 1980 had made important recommendations for improving the functioning of policy in the country;

(b) if so, the details thereof;

(c) the action taken by the Union Government on these recommendations so far;

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d). All the 8 Reports of the National Police Commission were published. Copies of the first report and the seven other remaining reports were laid on the Table of the House on the 1st February, 1980 and the 30th March, 1983 respectively.

'Police' being a State subject, it is primarily for the State Governments to implement the recommendations of the National Police Commission. Available information indicates that the reports of the Commission have been studied, and action taken to the extent considered appropriate by them. Union Government has also taken suitable action in this regard.

**Delay in payment of Subsidy**

3180. SHRI BHAKTA CHARAN DAS : Will the Minister for CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether on account of delay in payment of subsidy, the mobility of capital of some fertilizers units has been affected and fertilizers Industry has been facing financial crises;

(b) if so, the reasons for delay in the payment of subsidy to the fertilizer industry; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) to (c). The notified claims under the Retention Price-cum-Subsidy Scheme (RPS) applicable to controlled fertilizers are cleared as per the prescribed schedule. The provision of Rs. 4,300 crores made in the Budget Estimates/Revised Estimates for 1995-96 was adequate for the requirements of RPS. For 1996-97, a budget provision of Rs. 4,500 crore has been made under the RPS.

Adequate provision has also been made in the 1996-97 Budget in respect of the Special Concession Scheme for decontrolled fertilizers, which is administered by the Ministry of Agriculture. This covers the requirement of the recent augmentation in the scale of concession as well as the backlog of prior periods.

**Fake Caste Certificate**

3181. SHRI SATYAJITSINH DULIPSINH GAEKWAD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any fake caste certificate racket has been burst during the last two years, State-wise;